

(b) and (c) Question does not arise.

**Introduction of wheel-less trains by Delhi Metro**

1700. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Delhi Metro proposes to introduce the wheel-less trains;
- (b) if so, the details in this regard; and
- (c) the present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) and (c) The introduction of Maglev technology for metro connectivity by Delhi Metro Rail Corporation is only at a conceptual stage of the present.

**Pending projects of Madhya Pradesh under  
JNNURM and UIDSSMT**

†1701. MISS ANUSUIYA UIKEY:  
SHRI RAGHUNANDAN SHARMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number and details of projects of Madhya Pradesh Government under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) and Jawaharlal Nehru National Urban Renewal Mission (JNNURM) schemes of Ministry which are under consideration for approval;

(b) whether Government will consider for according immediate approval to the above mentioned pending projects of Madhya Pradesh; and

(c) if so, by when these are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) a sub-component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), the State Level Sanctioning Committee (SLSC) has proposed 14 projects of 13 towns with an approved cost of Rs. 480.51 crore involving Central commitment of Rs. 384.41 crore.

Under Urban Infrastructure and Governance (UIG) component of JNNURM, Government of Madhya Pradesh has submitted sewerage project for Ujjain City at a cost of Rs. 226.09 crore

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†Original notice of the question was received in Hindi.

involving Central commitment of Rs. 180.87 crore. Sanction of all the projects is dependent on availability of funds.

**Pending instalment of sanctioned projects  
of Madhya Pradesh**

†1702. MISS ANUSUIYA UIKEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of second or last pending instalments of Madhya Pradesh Government approved projects under various schemes and programmes of his Ministry;

(b) whether all the formalities have been completed for the release of approved amount;

(c) whether Government will take quick decision on proposals for allocation of funds for the sanctioned projects of Madhya Pradesh; and

(d) by when second/last instalments of the sanctioned projects of Madhya Pradesh are likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

**Scheme for funding of buses**

1703. SHRI SHANTARAM NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry has any scheme for funding of buses;

(b) if so, the details of the scheme;

(c) whether any financial assistance is given under the scheme to Goa or any Corporation etc. in Goa; and

(d) the details of the funding made, target assured and whether any further proposals are pending from the State Government or a Corporation from the Goa as regards funding of buses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) Yes, Sir. Under the second stimulus package announced by the Government of India in January, 2009, the States including Goa; as a one time measure have been provided financial assistance for purchase of buses for their urban transport system under the scheme for providing central financial assistance in the form of grant for procurement of buses for urban transport under Jawaharlal Nehru Urban Renewal Mission (JNNURM). The financing is meant

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†Original notice of the question was received in Hindi.